

THE GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No.HC.VII-123/2003/2250/A

From :- Shri Saptarshi Garg,
Jt. Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Smti. Mallika Dutta,
Member, MACT,
Kamrup, Amingaon.

Dated Guwahati the th 13 March, 2024.

Sub: **Casual leave.**

Ref:- Your letter dtd. 09.03.2024.

Madam,

With reference to the above, I am directed to inform you that you have been granted **casual leave on 11.03.2024, along with station leave permission, from the evening of 09.03.2024 till the morning of 11.03.2024**, as prayed for. The District and Sessions Judge, Kamrup, Amingaon and in his absence the next senior most Judicial Officer available at the station would remain in charge of your Court and Office during your absence.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo No.HC.VII-123/2003/2251-2252/A, dated , 13-03-2024
Copy to.

1. The District and Sessions Judge, Kamrup, Amingaon .
- ✓ 2. The Project Manager, Gauhati High Court.

Sd/-
JT. REGISTRAR (VIGILANCE)